

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 186 of 2014

Dated : 31st October, 2014

In the matter of:

Financial Technologies (India) Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur

Counsel for the Respondent(s) :

ORDER

As the Bench did not assemble today, the matter is posted for hearing on 03.11.2014.

Court Master